(latest available) are given below:—

(Amounts in crores of rupees)

	No of Accounts	Amount outstanding
Direct finance to Agriculture . . .	44,87,510	1005·83
Indirect finance to Agriculture . .	5,38,965	337·35
TOTAL . .	50,26,475	1343·18

The figures as on 31st October, 1977 are not available as yet.

(b) The Reserve Bank of India has, from time to time, issued guidelines to commercial banks regarding provision of finance to the agricultural sector. The banks have been urged to move into agriculturally less developed areas and lay greater emphasis on the purpose and production aspects of credit and the income generation capacity of a project instead of the security provided for availing such credit. The guidelines also cover matters such as the area of operations, staff, credit norms, scales of finance, seasonality and timing of repayments. Banks have also been advised to simplify their application forms. and procedures and delegate adequate powers for sanctioning loans to the agricultural sector.

(c) No specific instructions have been issued for sanctioning credit to agro-industries. Banks, however, have schemes under which such industries are provided credit.

(d) In order to ensure that a larger share of the banks' incremental resources is deployed in the rural areas, the public sector banks have been advised to ensure that by the end of March, 1979, 33.3 per cent of their total advances should be provided for the priority and neglected sectors, including agriculture. The banks have also been advised to ensure that 60 per cent of their deposits mobilised through rural and semi-urban branches are deployed in rural and semi-urban areas.

जीवन बीमा निगम के एजेंटों की नियुक्ति

463. **श्री नर्मदा प्रसाद राय :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जीवन बीमा निगम में जीवन बीमा एजेंटों की नियुक्ति करते समय बहुत अधिक पक्षपात किया जाता है ;

(ख) क्या बड़े उद्योगपति, व्यापारी और सरकारी अधिकारी अपनी निरक्षर पत्नियों के नामों में 'बेनामी', एजेंसियां लेकर अपने काले धन और रिश्वत के धन को जीवन बीमा निगम में प्राप्त कमीशन और छूट दिखाकर 'श्वेत' धन में बदल लेते हैं ;

(ग) क्या इससे ऐसे शिक्षित बेरोजगार रोजगार से वंचित रह जाते हैं जो रोजगार की तलाश में जगह जगह भटकते रहते हैं ;

(घ) क्या एजेंटों की नियुक्ति डेवलपमेंट ऑफिसर द्वारा की जाती है ; और

(ङ) यदि हां, तो क्या सरकार का विचार इन पदों पर रोजगार कार्यालयों के माध्यम से शिक्षित बेरोजगारों को तत्संबंधी, नियमों में परिवर्तन कर के, नियुक्त करने का है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) से (घ). जी नहीं ।

(ङ) जीवन बीमा निगम रोजगार कार्यालयों से कैरियर एजेण्ट स्कीम के अन्तर्गत एजेण्टों की नियुक्ति के लिए उम्मीदवार मंगवाने के लिए लिखा पढ़ी कर रहा है ।